| 309 Written Answers Year | APRIL 3, 1992 Export Quantity (M.Kgs.) | Written Answers 310 Export Earnings Value (Rs. in Crores) |
|-----------------------------|--|---|
| | | |
| 1990 | 210.02 | 1113.35 |
| 1991* | 202.92 | 1100.14 |

*Estimated

(d) The quantum target for tea exports fixed for 1992-93 by Government is 220 Million kgs and the expected export earnings therefrom would be Rs.1250 crores (approximately).

Premium Value of "Exim Scrips"

6033. DR. D. VENKATESWARA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether the premium value on "Exim Scrips" has fast deteriorated during the past one year;

(b) if so, the month-wise details there of during 1991-92; and

(c) the steps being taken by the Government to protect the deteriorating premium value of the "Exim Scrips"?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). The premium on Exim Scrip is determined by the market forces. The Government has no control over the premium.

Gold Smuggling

6034. SHRIBHAGEYGOBARDHAN: SHRI ANAND RATNA MAURYA: SHRI ANBARASU ERA:

Will the Minister of FINANCE be pleased

to state:

(a) whether the Government have allowed the import of gold;

(b) if so, the details thereof and the conditions laid down for such import;

(c) whether the import of gold is likely to bring down its smuggling into the country; and

(d) if so, the extent to which the smuggling is likely to be reduced?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). As a part of the 1992-93 Budget proposals, the Government have announced a scheme to allow Indian sand NRIs returning to India after stay abroad for six months or more to import 5 Kgs of gold per passenger as part of baggage on payment of import duty at the rate of Rs. 450 10gms, payable in convertible foreign exchange. Full details of the scheme are contained in Import Trade Control Order No .83/90-93 dated 29.02.92, the Reserve Bank of India Notification No. FERA. III/92/RB dated 29.02.1992 and Notification No. 117/92 Customs dated 01.03.92.

(c) and (d). It is expected that smuggling of gold into the country would come down as a result of the Gold Imprt Scheme announced by the Government. However, it is difficult to quantity the extent to which smuggling is likely to be reduced.